

go in production at the end of the year. One Joint Venture set up for bidding for tenders for railway construction projects has not obtained any contract so far.

Selection Grades for group C and D employees of Central Government

8147. **SHRI MUKUNDA MANDAL:** Will the ^{TA} Minister of FINANCE be pleased to state:

(a) whether selection grades have been introduced in Group C and D categories of employees of the Central Government merely as per recommendations of the Third Pay Commission Report 1973 or as per subsequent and specific orders of Government; and

(b) if so, what is the number and date of that order?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and (b). On the basis of recommendations contained in para 53 Chapter 8 (Vol. I) of the Report of the Third Pay Commission, Selection Grades have been introduced in Groups 'C' and 'D' categories of Central Government employees vide Ministry of Finance Office Memorandum No. F7(21)-E.III(A)/74, dated 10th January, 1977.

Loan granted to Mahindra and Mahindra

8148. **SHRI GHULAM MOHAMMAD KHAN:** Will the Minister of FINANCE be pleased to state the loans granted to Mahindra and Mahindra by different remedial measures as it falls within their years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): During the last two years, the all-India term lending financial institutions viz. the Industrial Development Bank of India, the Industrial Finance Corporation of India and the Industrial Credit and Investment Corporation of India have sanctioned Rs. 839 lakhs (including rupee equivalent of foreign currency loan of Sw. Kr. 5,88,932) to Mahindra and Mahindra Limited.

Unhygienic condition of sea-beach of Puri

8149. **SHRI HARIHAR SOREN:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware of the growing unhygienic conditions of the sea beach of Puri in the absence of proper arrangement to provide dry latrines for the poor fishermen there;

(b) if so, the steps proposed to be taken by Government to keep the above sea beach of national importance clean; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b). The Government are aware that in the absence of proper facilities for public conveniences, the fishermen use the beach area for their morning ablutions. Since the Central Department of Tourism does not have funds for providing basic civic amenities, the matter is being brought to the attention of the State Government for taking remedial measures as it falls within their purview.

(c) Does not arise.

जेट विमान सेवा से 15 और नगरों को जोड़ने का निर्णय

8150. श्री रामावतार शारद्वी : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने जेट विमान सेवा के माध्यम से 15 और नगरों को जोड़ने का निर्णय लिया है ;

(ख) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ; और

(ग) इस काम को सरकार का कब तक पूरा करने का विचार है ?